

Declaration or Assets and Liabilities

Year-2024-2025

I, **Sushma Kumari-I** wife of **Shri Sunil Kumar** aged - 53 Years, belonging to Administrative Cadre (Bihar Legislative Assembly Secretariat) service and presently working as **Assistant Section Officer Bihar Legislative Assembly, Patna** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Sunil Kumar	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	57,000/-	5,000/-	Saurabh Kumar (Son)		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1). SB A/C in S.B.I. Bihar Vidhan Mandal Branch Rs.-104311/- (2). F.D A/C in S.B.I. Vidhan Mandal Branch Rs.- 700000/-	(1). SB A/C in S.B.I. Bihar Vidhan Mandal Branch Rs.-58405/- (2). F.D A/C in S.B.I. Vidhan Mandal Branch Rs.- 541000/-	(1). SB A/C in S.B.I. Bihar Vidhan Mandal Branch Rs.- 7,105/-	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	(1) Sahara Q shop Bond of Rs.- 13,500/- (2) Mutual fund Current Value-3188548/-	Current Value of Rs.- 6527198/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) Lic annual Premium Rs.- 2,818/- (2) The Co-operative Banking Society Ltd., Patna Rs.- 35,873/- (3) NPS Tier1 of current Value Rs.- 430391/-	(1). Health Insurance premium Value Rs.- 48651/- (2). NPS tier1 of current value Rs.-3,83,816/- (3). SCSS-25,00,000/- (4). PMVVY- 14,76,000/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	(1). Hero Honda Super Splander Value Rs.- 6,000/- (2). Maruti Alto Value Rs.-70,000/-	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold - 450 gram (Approx.) of current Value Rs.- 34,65,000/- Diamond-20Ct. (Approx.) of current Value Rs.- 2,70,000/- silver-900 gms (Approx.) of current Value Rs.- 80000/-	Gold - 10 gram (Approx.) of current Value Rs.- 77900/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Share in Ancestral Property as per HUF at P.O + Village Safiyabad Dist.- Gopalganj	NIL	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1820 Sq. ft. land Mauza-Danapur Khata No.-279 survey Khesra no-part of 1657 purchased on 21.12.1999 at Rs.- 1,15,000/-		NIL		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	406, Shiv Ganga Vihar Apartment Ambedkar path Khajpura, Patna Super built up Area 1190 Sq. ft. Purchaged Value Rs.-8,33,000/- Current market Value Rs.-50,00,000/- (Approx.)	NIL	NIL	
(v)	Other (such as interest in property)	NIL		NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs.- 100499/- for the Assessment year 2024-25 PAN No.-AOKPK7948F	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1274

Gender

:-

F (M/F)

Date of Birth

:-

0 2 1 2 1 9 7 1 (DD/MM/YYYY)

Class/Group

:-

B (A/B/C)

Cadre

:-

Administrative Cadre, Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sushma Kumari

Name of Employee: **Sushma Kumari-I**

Place: PATNA

Designation: **Assistant Section Officer**

Date:- 27.02.25

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.